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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA  
M.A. No.17/2026/EZ  
In  
Original Application No.79 of 2015

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In The Matter of:

Tribunal on its own Motion

... Applicant (Suo Motto)

Versus

State of West Bengal & Ors.

...Respondents

AFFIDAVIT OF COMPLIANCE BY PUBLIC HEALTH ENGINEERING  
DIRECTORATE, GOVERNMENT OF WEST BENGAL, RESPONDENT  
NO. 01

*File*

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Filed by:

*Sibojyoti Chakrabarti*

SIBOJYOTI CHAKRABARTI  
Advocate-on-Record  
For the State of West Bengal  
Email: subho.advocate@gmail.com  
(M): 9007035534

12 MAY 2026



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA

M.A. No.17/2026/EZ

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AFFIDAVIT OF COMPLIANCE BY PUBLIC HEALTH ENGINEERING  
DIRECTORATE, GOVERNMENT OF WEST BENGAL, RESPONDENT  
NO. 01

I, Aditi Basu Majumder, daughter of late Anil Kumar Basu, aged about 58 years, by occupation: service, presently posted as Senior Superintending Engineer (Operation and Maintenance) Public Health Engineering (PHE), Directorate, Government of West Bengal, having office at Janaswasthya Karigari Bhawan "Nijalaya" CN-8. Street -18, Sector-V, Bidhannagar, Kolkata-700091, do hereby solemnly affirm and say as under:-

1. That I am presently posted as the Senior Superintending Engineer (Operation and Maintenance), Public Health Engineering (PHE) Directorate, Government of West Bengal and as such I am duly authorized and competent to affirm the instant compliance affidavit. I am and have made myself conversant with the facts

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and circumstances of the case while perusing the records of the case.

2. That I state that while disposing of the M.A. No.01/2022/EZ in connection with Original Application No.79/2015/EZ on 06.12.2022, this Hon'ble Tribunal was pleased to direct the PHE Directorate to complete the Mega Surface Water-Based Piped Water Supply Scheme for the remaining areas of Gaighata block in the North (24) Parganas District within 31<sup>st</sup> March, 2023.
3. That thereafter in compliance and obedience to the said Solemn Order a compliance report in the form of an affidavit has been filed by the PHE Directorate on 18<sup>th</sup> May, 2022 stating the progress of work prevailing at that point of time followed by another affidavit affirmed on 29th November, 2022. Thereafter, by an order dated 6th December, 2022, this Hon'ble Tribunal has been pleased to direct the PHE Directorate to complete the Mega Surface Water-Based Piped Water Supply Scheme for the remaining areas of Gaighata block in the North 24 Parganas District within 31<sup>st</sup> March, 2023. Accordingly, the instant affidavit has been being filed incorporating the development and progress of work pertaining to mitigation of arsenic.
4. That I state and submit that the State Government has taken following action for completion of the said scheme:-
  - a It is respectfully stated that there has been a significant progress of work with respect to the Surface Water Based Piped Water Supply Scheme for blocks of Habra-I, Habra-II, Gaighata and Barasat-II. The details whereof are as follows:
    - i. Intake structure for extracting of surface water has been fully completed.



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- ii. In all 100% overall progress has been made in each of the works for construction of Madarpulli Overhead Reservoir and Ground Level Reservoir (GLR) at Ashoknagar. Both GLRs at Ashoknagar and Gaighata for the project have been completed.
  - iii. The operation and maintenance of the Water Treatment Plant in respect of civil and Mechanical works started from 1<sup>st</sup> October, 2025.
  - iv. In all 100% progress has been achieved in respect of Clear Water Reservoir Pump House.
  - v. Laying work of rising main (raw and clear water) have been fully completed. The secondary rising main has been fully completed.
- b. Progress of work for Integrated Surface Water Based PWSS for Arsenic affected Blocks of Baduria, Basirhat I, Basirhat II, Deganga and Swaruppur in the District North 24 Parganas.
- i. 80% progress has been achieved for the Intake Structure.
  - ii. 92% of the physical Progress of 234 MLD Water Treatment Plant in respect of civil and Mechanical works.
  - iii. 90% progress has been achieved in respect of clear water Reservoir and pump house of WTP. 55% work has been completed in respect of Boosting Station-I at Bira.
  - iv. 40% progress has been achieved in respect of Zonal clear water Ground Level Reservoir.
  - v. With respect to laying work of rising main (Raw and primary clear water), 110.58 Kms have been completed out of 114.52 Kms.
  - vi. With respect to laying work of secondary rising main (clear water), 304 Kms have been completed out of 343 Kms.



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- vii. With respect to construction of Over Head Reservoir (OHR), construction of 55 nos OHR is ongoing out of 69 nos OHR.
- viii. Overall physical progress of this scheme - 70%
- ix. Expected date of completion – 31.03.2028
- x. Reason for Delay:-
1. Pipe laying works stopped during Lok Sabha Elections and also during monsoon and Durga Puja in 2024 causing delay in pipeline laying work.
  2. Acute Paucity of funds from October 2024 till date, substantially hampering the work progress.
  3. Delay in getting permission/ NOC from various authorities, viz, Kolkata port Trust, NHAI, CESC etc.
  4. Unavailability of lands or delay in getting suitable lands for OHR construction.
- c. For Surface Water Based Piped Water Supply Scheme with 187 MLD Water Treatment plant, in Arsenic affected areas of Bagdah, Bongaon, Ranaghat I and Ranaghat II, raw water rising main and clear water rising main during the last 24 months have been substantially completed.
- i. The overall progress of the project is detailed below:
- a. Laying of 6.94 Km Raw Water Rising Main from Intake to WTP is completed and hydraulically active and laying of 16.52 km Clear water Rising main from WTP to Ranaghat-I and Ranaghat-II GLR is completed and in the WTP to Bongaon and Bagdah GLR portion out of 53.40 km, 45 km is completed.
  - b. The construction of the intake structure is completed and trial run is going on.



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- c. Out of four, construction of one GLR (Ranaghat-I) has been completed and the construction of rest 3 GLRs are going on.
- d. Construction of WTP is already completed and trial run is going on.
- ii. It is humbly stated that even though the project was expected to be commissioned by the end of 2025, the same could not be achieved due to circumstances beyond the control of the PHE Department.
- iii. However, it is expected that the work may be commissioned by March, 2027 which will provide surface water to 14,22,480 people of the said locality. Pertinently, in North 24-Parganas district there are a total number of 42,77,619 population according to Census-2011. They have been provided with arsenic-free water by the PHE Department till date, save and except a few populace who will be also covered by the end of this month.
- iv. I further state that apart from the above mega Surface Water Based Pipe Water Supply Schemes which are being implemented by the PHE Department as per the order of the Learned Tribunal, the PHE Department is also implementing another mega Surface Water Based Piped Water Supply Scheme in the District of North 24 Parganas, the details whereof are as under:-
- (A) Name of the Mega Surface Water Based Piped Water Supply Scheme: Surface Water Based Water Supply Scheme for arsenic areas of Haroa, Rajarhat of North 24 parganas District & Bhangar-II of South 24 parganas District.
- (B) Population to be benefitted (census, 2011): 5,25,644 for the Blocks of Haroa, Rajarhat & Bhangar-II.



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(C) 95% of progress has been achieved for laying of the rising main and pipeline distribution network executed.

(D) Total number of Overhead reservoirs for the project are 45 out of which 43 have been completed, 1 is ongoing and 1 have been excluded. Also, all of the 4 Ground Level Reservoirs of the project have been completed.

(E) Expected date of Completion: Scheme is partly commissioned (For Rajarhat Block) in March 2023. For the rest of Rajarhat, Haroa&Bhangore-II Blocks, expected date of fully commissioning is December 2026.

5. That I state and submit that the answering respondent is committed to comply with all the directions passed by this Hon'ble Tribunal as well as other courts and fora. However, in the instant case, due to circumstances beyond the control of the PHE Department, the progress of the work is marginally affected. Accordingly, I most humbly seek indulgence of the Hon'ble Tribunal to kindly grant some more time in order to complete the above projects considering the difficulties being faced by the Department.

6. It is most humbly and respectfully stated that the mega Surface Water Based Piped Water Supply Schemes are getting delayed due to multifarious reasons, as elucidated hereunder.

a. The land acquisition has been consuming a significant amount of time

b. Cost escalation which has resulted in delay in finalization of tenders.

c. Delay in accordance with permission from statutory authorities for pipeline laying work along different categories of roads as well as crossings.



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The said practical difficulties, faced to get the projects executed, is beyond the control of the Department. However, efforts are continuously being made with the respective Departments for sorting out the issues.

Photographs of few components of these projects either completed or under implementation are annexed and collectively marked as -R1.

7. That this respondent has high regards to the Solemn Orders/directions passed by the Hon'ble Tribunal and is always committed to comply all the direction passed by this Hon'ble Tribunal and most humbly seek indulgence of the Hon'ble Tribunal to kindly grant some more time in order to complete the above projects after taking into consideration the aspects and difficulties as stated above.

8. That it is respectfully prayed that this Hon'ble Tribunal may be pleased to pass such further Order/Orders as may be deem fit and proper for the ends of justice.

9. That the statements made in the above paragraphs are true to my knowledge and belief and as obtained from the official records of the PHE Directorate Government of West Bengal and the rest are my respectful submissions before this Hon'ble Tribunal.

Identified by me

*Sibojyet Chakrabarti*  
Advocate  
State of West Bengal

12.05.2026

*Aditi Banu Majumder*  
12.05.2026  
Sr Superintending Engineer  
(Operation & Maintenance)  
PHE Dte.  
Govt. of West Bengal  
Deponent



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Verification

I, Aditi Basu Majumder, daughter of late Anil Kumar Basu, Senior Superintending Engineer (Operation and Maintenance), PHE Directorate, Government of West Bengal, do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Kolkata, on this the 12<sup>th</sup> Day of May, 2026.

Identified by me

*Sibojyoti Chakrabarti*  
Advocate  
State of West Bengal  
12.05.2026

*Aditi Basu Majumder*  
12.05.2026  
Sr Superintending Engineer  
(Operation & Maintenance)  
PHE Dte.  
Govt. of West Bengal  
Deponent



Solemnly Affirmed and  
Declared before me U/S 139  
CPC, U/S 297 (C) CRPC

12.5.26  
Notary  
*Samir Bhattacharya*  
Notary Govt. of India  
Regd. No.- 940 / 97  
CITY CIVIL COURT, CALCUTTA

12 MAY 2026

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Annexure R



SAMIR BHATTACHARYA  
Regd. No. 24897  
Govt. of India  
NOTARY PUBLIC

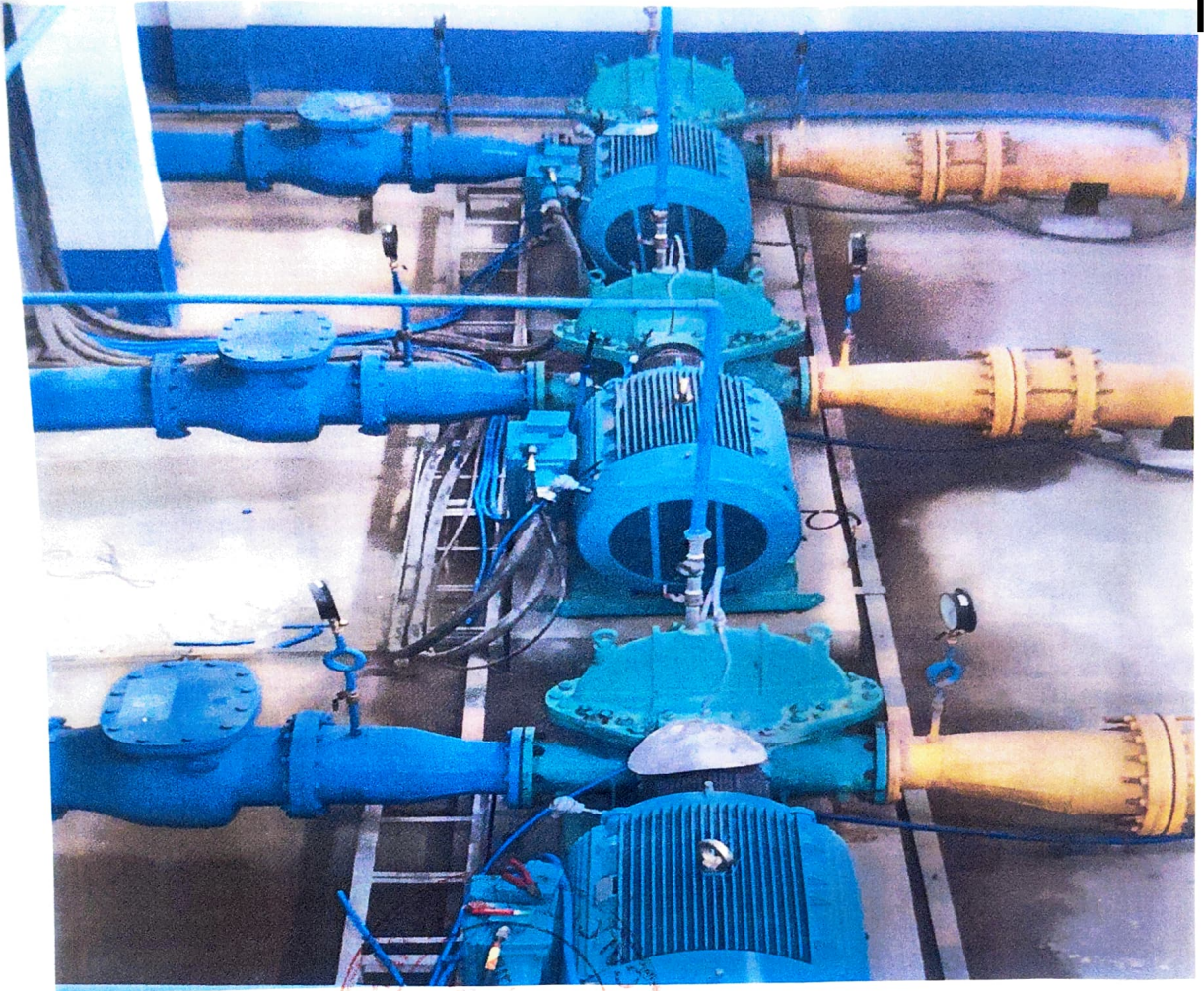




ATTACHIARYA  
Regd. No. 5/1987  
Govt. of India  
NOTARY



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